

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

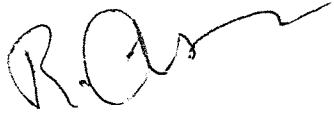
(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/415/2019
PETITION NUMBER : CP/1011/IB/2018
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(AKR HOLDINGS PVT LTD)
NAME OF THE RESPONDENT(S) :
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	R. CHANDRA MOHAN	COUNSEL FOR RESPONDENT 1	
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
N. Kumar

Liquidator

N/A

ORDER

The Liquidator is present. Counsel for R1 is present, directed to keep his client present before this Bench on next date of hearing. Put up on **16.09.2019 at 10.30 A.M.**


(ANIL KUMAR B)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)